रेल मंत्री (श्री गुलजारी लाल नन्दा) : (क) सरकार को कोई सूचना नहीं है।

(ख) इस एसोसिएशन की मांगें वेतन-मानों का संशोधन और पदों का फिर से बितरण करने, पदोन्नति की सारणी, बगैर किराया के क्वार्टर आदि जैसे मामलों के बारे में हैं।

रेल कर्मचारियों सहित सभी केन्द्रीय सरकारी कर्मचारियों के वेतन ढांचे, सेवा की दूसरी शर्तें आदि पर विचार करने के लिए सरकार ने तीसरा वेतन आयोग बैठाया है और स्टेशन मास्टरों के मामले पर भी पूरी तरह विचार किया जायेगा।

ttTHE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) Government 'iave no information.

(b) The dema ads of the Association relate to matters like revision of pay scales and rc-distr bution of posts, channel of promotiom, r -nt-free quarters etc.

Government h;ive set up the Third Pay Gommissio I to consider the pay structure etc. of til Central Government employees incluc ing that of Railway Employees and ether conditions of service and the case of the Station Masters also will receive due consideration.]

संविधान का हिन्दी में प्रकाशन

*420. **श्री जगदम्बी प्रसाद यादव :** क्या **विधि तथा समाज कल्याण** मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत के संविधान का हिन्दी में अद्यतन संस्करण प्रकाशित न करने के क्या कारण हैं;

(ख) भारत के संविधान का बड़ा तथा पाकिट साइज संस्करण कब तक प्रकाशित करने एवं जनता को उपलब्ध कर दिये जाने की संभावना है; और

(ग) कानून की पुस्तकों का हिन्दी में अनुवाद कराने के सम्बन्ध में अब तक क्या प्रगति हुई है ?

f [PUBLICATION OF CONSTITUTION IN HINDI

*4ao. SHRI J. P. YADAV : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the reasons for not bringing out an up-to-date edition of the Constitution of India in Hindi;

(bj the time by when a bigger size and a pocket size edition of the Constitution of India are likely to be published and made available to the public; and

(c) the progress so far made in the translation of law books in Hindi?]

विधि तथा समाज कल्याण मंत्री (श्री के० हनुमन्तैया) : (क) भारत के संविधान का हिन्दी में अद्यतन अनुवाद तैयार करने के सम्बन्ध में कदम उठाए जा चुके हैं। सरकार का आशय यह है कि अनुवाद को प्राधिकृत अनुवाद के रूप में प्रकाशित किया जाए। संविधान के हिन्दी में प्राधिकृत अनुवाद की व्यवस्था करने के लिए संसदीय विधान अधि-नियमित करना पड़ेगा। इस प्रयोजन के लिए आवश्यक विधान को संसद् के समक्ष लाने का प्रश्न सक्रिय रूप से विचाराधीन है।

(ख) अंग्रेजी में कान्स्टीट्यूशन आफ आफ इंडिया का एक पुनरीक्षित और अद्यतन संस्करण रायल आक्टेवो आकार में छप रहा है। इस बात की संभावना है कि उसकी प्रतियां अगले वर्ष के मध्य तक बिक्री के लिए उपलब्ध हो जाएंगी। कांस्टीट्यूशन का एक जेबी संस्करण भी छप रहा है और इस बात के पूरे-पूरे प्रयत्न किए जा रहे हैं कि उसकी प्रतियां बिक्री के लिए जनता को शीघ्र से शीघ्र उपलब्ध करा दी जाएं। इस बात के भी प्रयास किए जाएंगे कि उपर्युक्त भाग (क) में निर्दिष्ट आवश्यक विधान के संसद् द्वारा अधिनियमित हो जाने के पश्चात् संविधान के हिन्दी में प्राधिकृत अनुवाद के भी वैसे ही संस्करण निकाले जाएं।

(ग) हिन्दी भाषी राज्यों के विश्वविद्यालयों की एल० एल० बी० की कक्षाओं के लिए विधि

f[ ] English translation. 2—

के चुने हुए विषयों पर हिन्दी में पुस्तकें लिखने के लिए 26 लेखकों से करार किए जा चुके हैं। उनके द्वारा लिखी गई पुस्तकों की एक मूल्यांकन समिति द्वारा संवीक्षा की जाएगी। समिति के यह प्रमाणित कर देने पर कि पुस्तकें प्रकाशन योग्य हैं, उन्हें प्रकाशित करने के सम्बन्ध में कार्रवाई की जाएगी।

t[THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. HANUMANTHAIYA) : (a) Steps have . already been taken to prepare an up-to-date translation of the Constitution of India in Hindi. It is the intention of Government to publish the translation as an authorised one. Parliamentary legislation will have to be enacted *to* provide for an authorised translation of the Constitution in Hindi. The question of bringing the necessary legislation for the purpose before Parliament is under active consideration.

(b) A revised and up-to-date edition of the Constitution of India in English of the Royal Octavo size is under print. Copies thereof are likely to be made available for sale by the middle of the next year. A.pocket size edition of the Constitution is also under print and every effort is being made to make the copies available for sale to the public as early as possible. Steps will be taken to bring out similar editions of the authorised translation of the Constitution in Hindi after the necessary legislation referred to in part (a) above is enacted by Parliament.

(c) Agreements for writing books in Hindi on selected subjects in law in the LL. B. classes of the Universities in the Hindi-speaking States, have been made with 26 authors. The books written by them will be scrutinized by an Evaluation Committee. After the Committee certifies that the books are fit for publication, action will be taken to publish them.]

INVENTIONS BY SCIENTISTS AND EXPERTS

♦421. SHRITHILLAI VILLALAN : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) what are the details of the inventions and discoveries made by our scientists and experts in the country during 1969-7°; and

|[ ] English translation.

(b) whether any award or assistance has been given by the Invention Promotion Committee in our country during this period?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH) : (a) Since research is carried out in many institutions and universities this information is not available with the Governme'nt.

(b) A list of prize awards made by the Inventions Promotion Board and a list of cases in which financial assistance was sanctioned by the Board during 1969-70 is attached. *[See* Appendix LXXIV Annexure No. 56.]

DEFICIT IN RAILWAY BUDGET

*422. SHRI R. P. KHAITAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether he had stated at a recent press conference that there will be a deficit of Rs. 70 crores in the Railway Budget this year as against the budgeted deficit of Rs. 14.97 crores; and

fb) if so, what'are the reasons for this deficit ?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) and (b) A statement is placed on the Table of the Sabha.

STATEMENT

(a) In an interview to a P.T.I, corres pondent in October, 1970 it was stated that on the basis of current trends and developments there would be a short fall in earnings and an excess in working expenses, both taken together aggregating to approximately Rs. 69 crores.

(b) A recent review conducted during the year based on the first five months of 1970-71 reveals that the railway earn ings are likely to be Rs. 20.00 crores lower than the initial estimates due *to* the withdrawals of increases proposed in respect of Third Class fares, parcels rates and freight rates for foodgrains (Rs. 13.00 crores) and also on account of a drop in goods traffic to Steel Plants, coal for public and general goods (Rs. 16.00 crores) offset partly by increases anticipated under'Passengers' (Rs. 7.00 crores) and 'Other Coaching' and 'Sun dries' (Rs. 2.00 crores). Approximately